

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:3685
ANSWERED ON:12.12.2002
SPEEDY DISPOSAL OF CASES
IQBAL AHMED SARADGI

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the Law Commission has again taken up a study on judicial arrears to suggest measures for speedy disposal of cases;
and

(b) if so, the details thereof?

Answer

MINISTER OF LAW AND JUSTICE (SHRI K. JANA KRISHNAMURTHI)

(a): The Law Commission has informed that the present Law Commission has not taken up any study on judicial arrears to suggest measures for speedy disposal of cases.

(b): Question does not arise.